GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-1558
ANSWERED ON – 09/12/2024

UTILISATION OF TECHNOLOGICAL ADVANCEMENTS FOR THE PUBLIC GOOD

1558. Shri Jaggesh
　　　　Shri Rambhai Harjibhai Mokariya
　　　　Dr. Parmar Jashvantsinh Salamsinh
　　　　Shri Narayana Koragappa

Will the Minister of Parliamentary Affairs be pleased to state:

(a) whether it is a fact that the National e-Vidhan Application i.e. NeVA is proof of Government's dedication to utilising the most recent technological advancements for the public good;

(b) whether NeVA opened up a new era in the legislative's businesses of the democratic processes in the country;

(c) if so, the details of the National e-Vidhan Application 2.0, and the success of the portal in achieving paperless legislative environment and promote real-time governance, the details thereof; and

(d) the importance of digital systems in achieving good governance?

ANSWER

THE MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS
(Dr. L. MURUGAN)

(a) Yes. NeVA facilitates technological advancements and is hosted on the advanced National Government Cloud (NGC) 2.0, which supports technologies like Artificial Intelligence (AI), Machine Learning (ML) & Big Data Analytics.

(b) Yes. NeVA has facilitated transformation of houses into Digital Legislatures.

(c) NeVA 2.0, the upgraded version of the National e-Vidhan Application (NeVA), is a comprehensive initiative aimed at achieving a paperless legislative environment by digitalizing legislative processes across all States and Union Territories. It incorporates advanced features such as multi-lingual support, functionalities for sending birthday wishes to members, automatic generation of members' bio-profiles, and a revamped member dashboard, enhancing linguistic inclusivity and improving user experience on both the NeVA mobile and web applications.

　　The transition of NeVA 2.0 to the National Government Cloud (NGC) 2.0 ensures improved scalability, reliability, enhanced data security, and optimized performance, supporting seamless delivery of legislative services.

By digitalizing legislative processes, it has successfully enabled Members to access, submit, and manage legislative business entirely through digital platforms, achieving a truly paperless environment. Additionally, it has promoted real-time governance by ensuring instant availability of legislative data, streamlining processes through automation, and enabling timely decision-making and seamless collaboration among stakeholders via its integrated digital platform.

(d) Digital systems like the National e-Vidhan Application (NeVA) play a vital role in achieving good governance by enhancing transparency, efficiency, and accountability in legislative processes. It contributes to good governance by streamlining processes, enhancing public engagement, and promoting data-driven decision-making, ultimately leading to a more inclusive, transparent, and efficient governance framework.

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